

HIGH COURT OF SIKKIM
Record of proceedings

Crl. M. C. No. 09/2018

M/S NAURATANMAL ASHOK KUMAR & ANR. PETITIONERS

VERSUS

THE HIGH COURT OF SIKKIM,
THROUGH THE REGISTRAR GENERAL,
HIGH COURT OF SIKKIM & ORS. RESPONDENTS

Date:01.03.2019

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Sampatlal Bucha, Petitioner in person.

For Respondent : Mr. Zigmee Bhutia and Mr. Hissey Gyaltzen,
No.6. Advocates.

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Mr. Samtalal Bucha, Petitioner in person seeks to withdraw the present Crl. M. C. No. 09 of 2018. The learned Counsel appearing for the Respondents has no objection. Crl. M. C. No. 09 of 2018 is dismissed as withdrawn.

Judge
01.03.2019